

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 428 / (MAH) / 2017

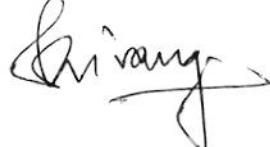
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE PARTIES: M/s. Dewan Housing Finance Corp. Ltd.  
v.  
Aadit Metal Trade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	<u>Shivang Bajaria</u> <u>1/b Shrivastav &amp; Co.</u>		

**ORDER**

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Rep. of the Petitioner is present and seeking time file Form No. 5. Time is granted.
3. Adjourned to **19<sup>th</sup> June, 2017**.

Dated: **17.04.2017**

*Sd/-*  
**M.K. Shrawat**  
**Member (Judicial)**